

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/1999/ 1698 /A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Satyajit Khound,
Special Judge, CBI, Assam,
Additional Court No. II, Chandmari, Guwahati.

Dated Guwahati the th 2⁰ March, 2020.

Sub: Vehicle Permission.

Ref:- Your letter No. SPL/CBI/Addl-II/134-2020/188, dtd. 19.03.2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to use your official allotted vehicle, at your own cost, during your Earned leave period of 13 (thirteen) days w.e.f. 23.03.2020 to 04.04.2020.

Yours faithfully,

Sdt-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/1999/ 1699 /A, dated 20.3.2020

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

bl
20/3/2020

JT. REGISTRAR (VIGILANCE)

Eds